

Sl.No.	Name of the Paper Promotee/Chief Administrative Officer	Posted to
5.	Sri V. K. Rama Murthy, Paper promote from the Unit of the Sessions Judge, Hyderabad	Chief Administrative Officer, Additional Family Court, Ranga Reddy District at L.B.Nagar (vice Smt. D. Padma transferred)
6.	Sri B. Mallikarjuna Rao, Paper promote from the Unit of the Principal District and Sessions Judge, Khammam.	Chief Administrative Officer, I Additional District and Sessions Court, Warangal (post kept vacant)
7.	Smt. K. Shanthisree, Paper promote from the Unit of the Principal District and Sessions Judge, Kamareddy.	Chief Administrative Officer, V Addl. District & Sessions Court, Bodhan (vice Sri. M. Umeshwar Rao transferred)
8.	Sri G. Sreekanth, Paper promote from the Unit of the Chief Judge, City Civil Court, Hyderabad.	Chief Administrative Officer, Special Sessions Court for trial and disposal of POCSO Act cases, Ranga Reddy District at L.B.Nagar (post kept vacant)
9.	Sri P. Gopala Krishna, Paper promote from the Unit of the Principal District and Sessions Judge, Ranga Reddy District.	Chief Administrative Officer, Family Court-cum-IV Additional District & Sessions Court, Khammam (post kept vacant)
10.	Sri M. Murali Krishna, Paper promote from the Unit of the Principal District and Sessions Judge, Ranga Reddy District.	Chief Administrative Officer, II Additional Special Judge's Court for CBI Cases, Hyderabad (vice Sri S. Venkatesham transferred)
11.	Sri K.S. Fareeduddin, Paper promote from the Unit of the Principal District and Sessions Judge, Wanaparthy.	Chief Administrative Officer, I Addl. District & Sessions Court, Gadwal (vice Sri Syed Afsar Pasha transferred)
12	On Relief Syed Afsar Pasha, Chief Administrative Officer, I Addl. District & Sessions Court, Gadwal	Chief Administrative Officer, Principal District Court, Gadwal (Vice P.Srinivas transferred)

S. Srinivas
21/4/2025

Sl.No.	Name of the Paper Promotee/Chief Administrative Officer	Posted to
13.	Sri Bojja Venugopal, Paper promote from the Unit of the Principal District and Sessions Judge, Peddapalli.	Chief Administrative Officer, I Additional District and Sessions Court, Sircilla (post kept vacant)
14.	Sri Mohmad Shamshuddin, Paper promote from the Unit of the Principal District and Sessions Judge, Ranga Reddy District.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum-II Addl. District & Sessions Court, Nalgonda (Vice Smt. M. Hepsi Bai Transferred)
15	Smt. M. Hepsi Bai, Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum-II Addl. District & Sessions Court, Nalgonda	Chief Administrative Officer, I Additional Family Court, City Civil Court, Secunderabad (vice Smt. J. Prashanthamma transferred)
16.	Smt. M. Sireesha, paper promote from the Unit of the Principal District and Sessions Judge, Ranga Reddy District.	Chief Administrative Officer, Special Sessions Court for Fast tracking the cases relating to Atrocities against women-cum-IV Additional District and Sessions Court, Nalgonda (vice Sri M. Krishna transferred) (Posting orders w.e.f. 01-05-2025)
17	On Relief Sri M. Krishna, Chief Administrative Officer, Special Sessions Court for Fast tracking the cases relating to Atrocities against women-cum-IV Additional District and Sessions Court, Nalgonda	Chief Administrative Officer, Principal District and Sessions Court, Nalgonda (post kept vacant)
18.	Sri K. Ramachander Rao, Paper promote from the Unit of the Principal District and Sessions Judge, Ranga Reddy District.	Chief Administrative Officer, II Addl. District & Sessions Court, Sangareddy (vice Sri R. Govind Rao transferred)

Sireesha
5/1/2025

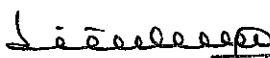
Sl.No.	Name of the Paper Promotee/Chief Administrative Officer	Posted to
19.	Sri Laxmikanth, Chief Administrative Officer, Principal District Court, Karimnagar.	Chief Administrative Officer, Prl. District & Sessions Court, Kamareddy (vice Smt. G. Sridevi transferred)
20.	Smt. D. Padma, Chief Administrative Officer, Additional Family Court, Ranga Reddy District at L.B.Nagar.	Chief Administrative Officer, Spl. Court under prevention of corruption act for speedy trial of disposal of cases on Fraudulent drawls & misappropriation of scholarships amounts in social welfare & Backward Classes Depts. Embezzlement of funds in social welfare dept., Hyderabad (vice Sri R. Dasharath transferred)
21.	Sri A. Manthiya, Chief Administrative Officer, I Additional District & Sessions Court, Medak.	Chief Administrative Officer, Family Court-cum-IV Additional District & Sessions Court, Sangareddy (vice Smt. Ch. Mydhily transferred)
22.	Smt. Y. Padmasree, Chief Administrative Officer, Principal District & Sessions Court, Vikarabad, Vikarabad District.	Chief Administrative Officer, I Addl. District & Sessions Court-cum- MSJ-cum-Addl. Family Court-cum- Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Medchal - Malkajgiri District at Malkajgiri. (vice Sri K.V. Prabhakara Rao transferred)
23.	Sri M.D.N.V.K.V. Prasad, Chief Administrative Officer, Special Sessions Court for trial of cases under SC/ST (POA) Act, 1989-cum- III Additional District & Sessions Court, Sangareddy.	Chief Administrative Officer, Family Court -cum-III Additional District and Sessions Court, Nalgonda (post kept vacant)
24.	Sri S. Venkatesham, Chief Administrative Officer, II Additional Special Judge's Court for CBI Cases, Hyderabad.	Chief Administrative Officer, XI Addl. District & Sessions Court- cum-XI Addl. MSJ, R.R. District at L.B. Nagar (vice Sri C. Rajagopalaiah transferred)

S. Venkatesham
21/4/2025

Sl.No.	Name of the Paper Promotee/Chief Administrative Officer	Posted to
25.	Sri C. Rajagopalaiah, Chief Administrative Officer, XI Addl. District & Sessions Court-cum-XI Addl. MSJ, R.R. District at L.B. Nagar	Chief Administrative Officer, Prl. District & Sessions Court, Vikarabad, Vikarabad District (vice Smt. Y. Padmasree transferred)
26.	Smt. K. Swaroopa, Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Adilabad.	Chief Administrative Officer, Additional District and Sessions Court at Chevella, Ranga Reddy District (Post kept vacant)
27.	Smt. J. Saroja, Chief Administrative Officer, XXVII Addl. Chief Judge, City Civil Court, Secunderabad	Chief Administrative Officer, Special Sessions Court for trial of cases under SC/ST (POA) Act, 1989-cum- III Additional District & Sessions Court, Sangareddy (vice Sri M.D.N.V.K.V. Prasad transferred)
28.	Smt. P. Madhavi, Chief Administrative Officer, III Additional District & Sessions Court-cum-II Addl. MSJ-cum-Prl. Family Court, Medchal- Malkajgiri District at Kukatpally	Chief Administrative Officer, Principal District and Sessions Court, Rajanna Sricilla (Post kept vacant)
29.	Sri N. Srinivas Prasad Babu, Chief Administrative Officer, Special Sessions Court for Fast Tracking the Cases relating to Atrocities against Women-cum-IV Addl. District & Sessions Court, Nizamabad.	Chief Administrative Officer, I Additional District and Sessions Court, Jagtial (vice Sri Sabeer Ahmed transferred)
30.	Sri K.V. Prabhakara Rao, Chief Administrative Officer, I Addl. District & Sessions Court-cum-MSJ-cum-Addl. Family Court-cum-Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Medchal -Malkajgiri District, at Malkajgiri	Chief Administrative Officer, XII Addl. District & Sessions Court-cum-XII Addl. MSJ, R.R. District at L.B. Nagar (Post kept vacant)

S. S. S. S. S.
21/4/2015

Sl.No.	Name of the Paper Promotee/Chief Administrative Officer	Posted to
31.	Smt. G. Sridevi, Chief Administrative Officer, Principal District & Sessions Court, Kamareddy.	Chief Administrative Officer, I Addl. District & Sessions Court, Medak (vice Sri A. Manthiya transferred)
32.	Sri D. Prem Kumar, Chief Administrative Officer, II Additional Family Court, City Civil Court, Hyderabad.	Chief Administrative Officer, III Additional District & Sessions Court-cum-II Addl. MSJ-cum-Prl. Family Court, Medchal- Malkajgiri District at Kukatpally (vice Smt. P. Madhavi transferred)
33.	Sri Sanjay Shetkar, Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act., 1989- cum-III Addl. District & Sessions Court, Karimnagar.	Chief Administrative Officer, Principal District Court, Khammam (vice Sri P. Hari Krishna transferred)
34.	Sri V. Kondaiah, Chief Administrative Officer, Additional Family Court, Medchal- Malkajgiri District at Kukatpally.	Chief Administrative Officer, XV Additional District Court, Ibrahimpatnam, Ranga Reddy District (post kept vacant)
35.	Sri P. Hari Krishna, Chief Administrative Officer, Principal District Court, Khammam.	Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum- VI Additional MSJ Court-cum-XX Additional Chief Judge's Court, Secunderabad (vice Sri P. Surender transferred)
36.	On Relief Sri P. Surender, Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional MSJ Court-cum-XX Additional Chief Judge's Court, Secunderabad.	Chief Administrative Officer, XXIV Addl. Chief Judge's Court, City Civil Court, Hyderabad (Post kept vacant)

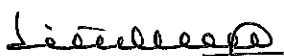

 5/14/2025

Sl.No.	Name of the Paper Promotee/Chief Administrative Officer	Posted to
37	Smt. J. Prashanthamma, Chief Administrative Officer, I Additional Family Court, City Civil Court, Secunderabad	Chief Administrative Officer, Special Court for trial of cases under Economic Offences-cum-VIII Addl. MSJ-cum-XXII Addl. Chief Judge, Hyderabad(CBI Unit) (post kept vacant)
38.	Smt. Ch. Mydhily, Chief Administrative Officer, Family Court-cum-IV Additional District & Sessions Court, Sangareddy.	Chief Administrative Officer, Additional Family Court, Medchal- Malkajgiri District at Kukatpally (vice Sri V. Kondaiah transferred)
39.	Sri T. Francis, Chief Administrative Officer, Principal District & Sessions Court, Wanaparthly	Chief Administrative Officer, Court of XII Additional Metropolitan Sessions Judge, Hyderabad (Post kept vacant)
40.	Sri V. Prabhakar, Chief Administrative Officer, Principal District & Sessions Court, Jangaon	Chief Administrative Officer, X Addl. Chief Judge, City Civil Court, Hyderabad (Post kept vacant)
41.	Sri P. Srinivas, Chief Administrative Officer, Principal District & Sessions Court, Gadwal	Chief Administrative Officer, XXVII Addl. Chief Judge, City Civil Court, Secunderabad (vice Smt. J. Saroja, transferred)
42	Sri M. Ratna Raju, Chief Administrative Officer, Principal District & Sessions Court, Asifabad	Chief Administrative Officer, II Additional Family Court, City Civil Court, Hyderabad (vice Sri D. Prem Kumar transferred)
43	Sri. M. Umeshwar Rao, Chief Administrative Officer, V Addl. District & Sessions Court, Bodhan	Chief Administrative Officer, Special Sessions Court for Fast Tracking the Cases relating to Atrocities against Women-cum-IV Addl. District & Sessions Court, Nizamabad (Vice N.Srinivas Prasad Babu transferred)

Srinivas Prasad Babu
21/4/2025

Sl.No.	Name of the Paper Promotee/Chief Administrative Officer	Posted to
44	Sri R. Dasharath, Chief Administrative Officer, Spl. Court under prevention of corruption act for speedy trial of disposal of cases on Fraudulent drawls & misappropriation of scholarships amounts in social welfare & Backward Classes Depts. Embezzlement of funds in social welfare dept., Hyderabad	Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Adilabad (vice Smt. K. Swaroopa transferred)
45	Sri Sabeer Ahmed, Chief Administrative Officer, I Additional District and Sessions Court, Jagtial	Chief Administrative Officer, Principal District & Sessions Court, Wanaparthy (vice Sri T. Francis transferred)
46	Sri R. Govind Rao, Chief Administrative Officer, II Additional District and Sessions Court, Sangareddy	Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Addl. Dist. & Sessions Court, Nizamabad (Post kept vacant)
47	Smt.T.Madhavi, Chief Administrative Officer, Family Court-cum-IV Additional District and Sessions Court, Karimnagar	Chief Administrative Officer, Principal District and Sessions Court, Karimnagar (vice Laxmikanth transferred)

- i) All the Unit Heads are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

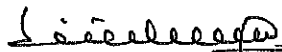

21/4/2021

- ii) All the Chief Administrative Officers and the Paper Promotees shall handover charge of their posts to the Senior Superintendent/ immediate juniors of their courts immediately on receipt of these orders and take charge of their new posts.
- iii) The Principal District and Sessions Judge, Ranga Reddy District, is hereby directed to relieve Smt.C.Sumathy and Smt.M.Sireesha, Paper Promotees, on the afternoon of 30-04-2025 to enable them to join in their new posts and report compliance.
- iv) Smt.C.Sumathy and Smt.M.Sireesha shall handover charge of their respective posts to the Senior Superintendent / immediate junior of their courts on the afternoon of 30-04-2025 and take charge of their respective new posts in their new stations on or after 01-05-2025.

The Unit Heads concerned are hereby directed not to entertain any application for leave from the individuals concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Heads are further directed to send the joining reports of the individuals to this Registry.

Note: Sri T.Francis, Sri V.Prabhakar, Sri P.Srinivas, Sri M.Ratna Raju, Sri M.Umeshwar Rao, Sri R.Govind Rao, Smt. M.Hepsi Bai, Sri Sabeer Ahmed are not entitled to draw TA and DA etc., since they are transferred at their request.


21/4/2025
REGISTRAR (ADMN.)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Sessions Judge, Hyderabad
4. The Principal Special Judge for CBI Cases, Hyderabad.
5. The Principal District and Sessions Judges, Adilabad, Asifabad, Jogulamba Gadwal, Jangaon, Kamareddy, Khammam, Karimnagar,

- Mahabubabad, Medak, Medchal-Malkajgiri, Nalgonda, Peddapalli, Rajanna Sircilla, Rangareddy, Vikarabad, Wanaparthy, Warangal.
6. The Addl. MSJ to deal with Jubilee Hills Car Bomb Blast case-cum-Addl. Family Court-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad
 7. XXV Addl. Chief Judge, City Civil Court, Hyderabad
 8. The Judge, Additional Family Court, Ranga Reddy District at L.B.Nagar
 9. I Additional District and Sessions Judge, Warangal
 10. V Addl. District & Sessions Judge, Bodhan
 11. The Special Sessions Judge for trial and disposal of POCSO Act cases, Ranga Reddy District at L.B.Nagar
 12. The Judge, Family Court-cum-IV Additional District & Sessions Court, Khammam
 13. II Additional Special Judge for CBI Cases, Hyderabad
 14. I Addl. District & Sessions Judge, Gadwal
 15. I Additional District and Sessions Judge, Sircilla
 16. The Special Sessions Judge for Trial of Cases under SCs/STs (POA) Act, 1989-cum-II Addl. District & Sessions Judge, Nalgonda
 17. The Judge, I Additional Family Court, City Civil Court, Secunderabad
 18. The Special Sessions Judge for Fast tracking the cases relating to Atrocities against women-cum-IV Additional District and Sessions Judge, Nalgonda
 19. II Addl. District & Sessions Judge, Sangareddy
 20. The Spl. Judge under prevention of corruption act for speedy trial of disposal of cases on Fraudulent drawls & misappropriation of scholarships amounts in social welfare & Backward Classes Depts. Embezzlement of funds in social welfare dept., Hyderabad
 21. The Judge, Family Court-cum-IV Additional District & Sessions Court, Sangareddy.
 22. I Addl. District & Sessions Judge-cum-MSJ-cum-Addl. Family Court-cum-Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Medchal –Malkajgiri District at Malkajgiri.
 23. The Judge, Family Court –cum-III Additional District and Sessions Court, Nalgonda
 24. XI Addl. District & Sessions Judge-cum-XI Addl. MSJ, R.R. District at L.B. Nagar
 25. The Additional District and Sessions Judge at Chevella, Ranga Reddy District
 26. The Special Sessions Judge for trial of cases under SC/ST (POA) Act, 1989-cum- III Additional District & Sessions Judge, Sangareddy

27. I Additional District and Sessions Judge, Jagtial
28. XII Addl. District & Sessions Judge-cum-XII Addl. MSJ, R.R. District at L.B. Nagar
29. I Addl. District & Sessions Judge, Medak
30. III Additional District & Sessions Judge-cum-II Addl. MSJ-cum-Prl. Family Court, Medchal- Malkajgiri District at Kukatpally
31. XV Additional District Judge, Ibrahimpatnam, Ranga Reddy District
32. The Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional MSJ Court-cum-XX Additional Chief Judge, Secunderabad
33. XXIV Addl. Chief Judge, City Civil Court, Hyderabad
34. The Special Judge for trial of cases under Economic Offences-cum-VIII Addl. MSJ-cum-XXII Addl. Chief Judge, Hyderabad(CBI Unit)
35. The Judge, Additional Family Court, Medchal- Malkajgiri District at Kukatpally
36. XII Additional Metropolitan Sessions Judge, Hyderabad
37. X Addl. Chief Judge, City Civil Court, Hyderabad
38. XXVII Addl. Chief Judge, City Civil Court, Secunderabad
39. The Judge, II Additional Family Court, City Civil Court, Hyderabad
40. The Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-II Addl. Dist. & Sessions Court, Nizamabad
41. The Judge, Family Court-cum-III Additional District & Sessions Court, Adilabad
42. The Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act., 1989-cum-III Addl. District & Sessions Judge, Karimnagar
43. The Special Sessions Judge for Fast Tracking the Cases relating to Atrocities against Women-cum-IV Addl. District & Sessions Judge, Nizamabad.
44. The Pay and Accounts Officer, Hyderabad
45. The District Treasury Officers, Adilabad, Asifabad, Jogulamba Gadwal, Jangaon, Kamareddy, Khammam, Karimnagar, Mahabubabad, Medak, Medchal-Malkajgiri, Nalgonda, Peddapalli, Rajanna Sircilla, Rangareddy, Vikarabad, Wanaparthy, Warangal.
46. The Sub-Treasury Officer, Bodhan.

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